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Title : Need to extend the time limit for implementation of Tsunami Rehabilitation Programme in Kerala.

DR. K.S. MANOJ (ALLEPPEY): The State of Kerala had suffered great devastation in the Tsunami that occurred on 26th December, 2004. The Government of India has sanctioned Rs. 1441.75 crores as rehabilitation package for relief and rehabilitation of the affected victims and rebuilding the infrastructure. The various works under Tsunami Rehabilitation Programme are progressing. Due to the complexity of the technical and administrative process involved in the implementation of the projects and the crisis in the construction industry on account of escalation of price of building materials etc. the progress of the programme is delayed and it would not be possible to finish it before 31st march 2009. So the time for implementation of the TRP may be extended to next two more years so that the entire works would be completed.

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